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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 215/241-242-244/NCLT/AHM/2017

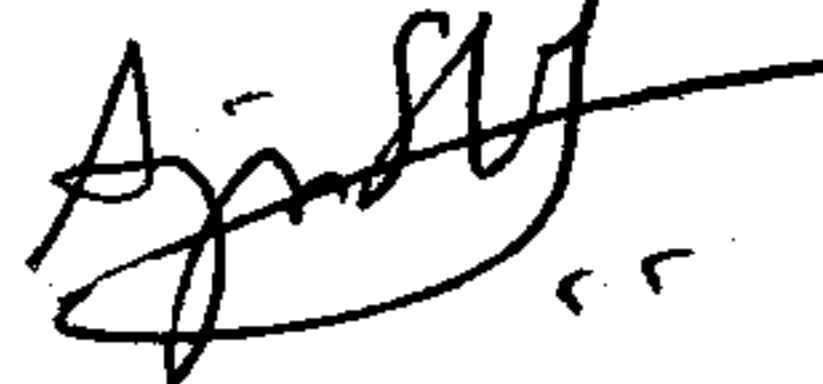

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

Name of the Company: Kishorebhai Ramjibhai Kakadiya & Ors.
V/s.
Rim Concrete Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242-244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	A. R. Sheth	Adv. & Solicitor	Petitioner	
2.	Ritu Shah For Thakkar and Palwa	Advocate	Respondent	

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Ritu Shah present for Respondent.

Learned Advocate Ms. Ritu Shah filed Vakalatnama for Respondent.

Respondent shall file reply within one week serving a copy in advance to other side.

List the matter on 14.12.2017 for hearing before admission.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of November, 2017.